

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

I.A. Nos. 811 & 917 of 2020

IN

Company Appeal (AT) (Insolvency) No. 1434 of 2019

In the matter of:

Action Barter Pvt. Ltd.

....Appellant

Vs.

Srei Equipment Finance Ltd. & Anr.

....Respondents

Present:

Appellant: Mr. Ankit Kohli and Mr. Gaurav Kejriwal, Advocates.

Respondents: Mr. Abhijit Sinha, Mr. Arijit Mazumdar, Mr. Shambo Nandy, Mr. Saikat Sarkar, Advocates for R-1.

Mr. Neeraj Kumar Gupta, Advocate for R-2.

Mr. Varu Singh and Mr. Gaurav Nair, Advocates

Mr. Abhishek Puri, Advocate for Intervenor.

ORDER

(Through Virtual Mode)

16.07.2020: Heard Mr. Abhijit Sinha, learned counsel for the Applicant/ Respondent No.1 in I.A Nos.811 & 917 of 2020. Heard Mr. Gaurav Kejriwal, learned counsel for the Appellant in part. Hearing remained inconclusive.

Contd/-.....

List the matter 'for further hearing' on 22nd July, 2020 at 12.30

P.M.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Venugopal M.]
Member (Judicial)**

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